

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH, LUCKNOW

.....

Original Application No. 217 of 1992

Raj Kumar Verma

..... Applicant

Versus

Union of India & others

..... Respondents

Hon'ble Mr. Justice U.C. Srivastava, V.C.
Hon'ble Mr. K. Obayya, A.M.

(By Hon. Mr. Justice U.C. Srivastava, V.C.)

The father of the applicant was employed in Ordnance Cloth Factory, Shahjahanpur, he died in harness, he was working on the ~~303~~ post of Line Man. The mother of the applicant made an application for ~~303~~ appointment ~~on~~ ~~on~~ his son made that application for appointment on compassionate ground in lieu of services rendered by her late husband.

2. The applicant made another application during pendency of first application. Later on it was only on 13.7.1989 that the mother of the applicant was informed that the application of appointment on compassionate ground has been rejected. It was mentioned in the letter that her elder son is already in Government service and she is receiving Rs. 203 as Family Pension and also received Rs. 6927/- as D.C.R.G. and Rs. 20000/- in Insurance claim, the feeling aggrieved that the same the applicant has approached the Tribunal.

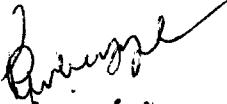
3. The respondents have opposed the application in the counter affidavit stating there in that the case for compassionate appointment was considered on merits and in accordance with the guidelines issued by Govt. of India and the same was informed to the applicant's mother.

4. On behalf of the applicant it has been contended

is
that the applicant elder brother in Government service and
his mother was ~~receiving~~ Family Pension, is no ground that for
for not giving compassionate appointment to the applicant.

5. The applicant's appointment on compassionate
ground may be considered incase no other person better than
the applicant is available and waiting for compassionate
ground.

6. The application stands disposed of with above
observation. No order as to costs.


Member (A)

Lucknow
Dated :
(g.s.)


Vice-Chairman